

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.30/BB/17	-	Admission	Rule-6 of IB	Innovation Healthcare Pvt. Ltd., Vs Vikram Hospital Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Uday Shankar Assts *Operational Creditor* *Dehpande*
9482848179

Counsel for petitioner is present. Counsel for respondent is also present. He requested time to file objections.

Time extended as a last chance till 13.09.2017.


MEMBER (J)


MEMBER (T)